

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3000  
TO BE ANSWERED ON 19<sup>TH</sup> MARCH, 2025**

**4G SATURATION PROJECT**

**†3000. SMT. KAMLESH JANGDE:  
SHRI JASWANTSINH SUMANBHAI BHABHOR:  
SMT. ROOPKUMARI CHOUDHARY:**

Will the Minister of COMMUNICATION be pleased to state:

- (a) the present status of 4G saturation project and the percentage of work completed so far in Chhattisgarh and Dahod and other districts of Gujarat;
- (b) the number of villages and citizens benefitting from the 4G saturation project in Chhattisgarh and Gujarat;
- (c) the steps taken so far by the Department of Telecommunications to ensure seamless implementation of RoW Rules-2024 across the said States; and
- (d) the estimated timeline for the full rollout of 5G connectivity using small cells in urban and semi-urban areas of Chhattisgarh and Gujarat?

**ANSWER**

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT  
(DR. PEMMASANI CHANDRA SEKHAR)**

- (a) & (b) Under 4G Saturation Project, 827 uncovered villages of the State of Chhattisgarh and 867 villages of the State of Gujarat including Dahod District are planned to be covered for provisioning of 4G mobile connectivity. As on 28.02.2025, 442 villages (53.45% of the planned villages) of the State of Chhattisgarh and 647 villages (74.62% of the planned villages) of the State of Gujarat are covered under this project.
- (c) The Department of Telecommunications has taken up for implementation of the Telecommunication (Right of Way) Rules, 2024 with the States of Gujarat and Chhattisgarh. Both the States have issued Government orders for implementation of the Telecommunication (Right of Way) Rules, 2024 in their respective States.
- (d) Telecom Service Providers have expanded the 5G services across the country including in Chhattisgarh and Gujarat and have gone beyond the minimum stipulated rollout obligations criteria.

\*\*\*\*\*